NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that :

The Division Bench comprising of the **Hon'ble Shri Justice G.S. Kulkarni and the Hon'ble Shri Justice Jitendra S. Jain** will **not** take up the Board dated **2**nd **May 2025**, which is already published on 25.04.2025.

Dated this 29th day of April, 2025.

By Order,

sd/(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-**(H. M. Bhosale)**Registrar (Judl-I),
High Court, A.S., Bombay.